

authorities completely in charge and we abide by their advice, as our specialist-advisers, in this matter.

जी भक्त दर्शन (गढ़वाल) : अध्यक्ष महोदय, मुझे भी एक प्रश्न पूछने की इजाजत दी जाय।

अध्यक्ष महोदय : जी नहीं।

12.21 hrs.

PAPERS LAID ON THE TABLE

Flood Control Programme

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, I beg to lay on the Table a copy of statement on the Flood Control Programme and the flood situation in the country [Placed in Library. See No. LT|1658|59]

Shrimati Renu Chakravartty (Basirhat): May we ask whether we are going to have a debate on this particular statement? We do not know whether the statement also includes the enquiry committee's report regarding the DVC

Mr. Speaker: Does it include the report regarding the DVC?

Hafiz Mohammad Ibrahim: That is a separate question I think it is already fixed for some discussion here

Mr. Speaker: The hon Minister is not by himself anxious to have debate but if other hon Members want it, they know how to move the Chair

Shri Tangamani (Madurai): Sir, yesterday when adjournment motions were given notice of, you were pleased to state that a statement was going to be made today. We have definitely stated that the defective construction of the D.V.C contributed to the floods. That is why we are anxious to know whether there is any reference to that in that case we will pursue that matter.

Shrimati Renu Chakravartty: There was also a report in 1956 when there were floods. That has not been made available to us. There have been certain surveys, etc in that area. I want to know whether we could at least have that report so that any debate on the flood situation would be of much greater avail

The Deputy Minister of Irrigation and Power (Shri Hathi): Perhaps the hon Member is referring to a committee which was being appointed by the West Bengal Government. There was an integrated plan for the flood-affected area. That report will take time. But if the hon Member wants the report of the Kungar Committee I think that report is not yet ready.

Shrimati Renu Chakravartty: There are two reports: one on 1956 floods and the relation the DVC had in controlling the floods. That is already there, it relates to the 1956 floods. There is another one which the hon Minister mentioned. We want that at least the 1956 report should be made available to us

Shri Hathi: Whatever we have will be made available but the other report is yet to come

Mr. Speaker: A copy of whatever had already been made available may be placed in the library. If possible, two or three copies may be placed there

AMENDMENTS TO INDIAN TELEGRAPH RULES

The Minister of Transport and Communications (Dr. P. Subbarayan): Sir, I beg to re-lay on the Table, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885, a copy of Notification No G.S.R 968, dated the 22nd August, 1959, making certain further amendments to the Indian Telegraph Rules, 1951 [Placed in Library. See No LT-1596|59.]